

Shashikant Dhamne

B.Com (Hons), LL.B (Gen), FCA, Insolvency Professional

10, Shreeban Society, Opp. Police Ground
F. C. Road, Shivajinagar, Pune - 411 016
Maharashtra, IndiaReg. No.: IBBI/PA-001/IP-P00237/2017-18/10466
Tel: + 91 20 - 2566 5551 / 2566 1551
email: ssdhamne@yahoo.co.in**FORM A****PUBLIC ANNOUNCEMENT**

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF SCA HYGIENE PRODUCTS INDIA PRIVATE LIMITED

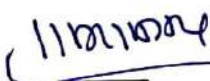
1	NAME OF CORPORATE PERSON	SCA Hygiene Products India Private Limited
2	DATE OF INCORPORATION OF CORPORATE PERSON	28/05/2012
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	RoC-Mumbai
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U17253MH2012FTC231579
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Unit No. 901, 9 th Floor, E Wing, Lotus Corporate Park, Laxmi Nagar, Goregaon (East), Mumbai-400063, Maharashtra, India.
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	04/12/2019
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Shashikant Shravan Dhamne, Address: 10, Shreeban, Opp. Police Ground, F. C. Road, Shivajinagar, Pune - 411016, Maharashtra, Email: ssdhamne@yahoo.co.in Telephone no.: 020-25665551 Registration No: IBBI/PA-001/IP-P00237/ 2017-18/10466
8	LAST DATE FOR SUBMISSION OF CLAIM	03/01/2020

Notice is hereby given that **SCA Hygiene Products India Private Limited** has commenced voluntary liquidation on 04th December 2019.

The stakeholders of **SCA Hygiene Products India Private Limited** are hereby called upon to submit a proof of their claims, on or before 3rd January 2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Shashikant Shravan Dhamne

Date: 04th December 2019
Place: Pune

